

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 6202 OF 2000

UDAIPUR PHOSPHATES FERTILIZERS LTD.

Appellant (s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

Date: 11/01/2007 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE MARKANDEY KATJU

For Appellant(s)

Ms. Paul Kaur Majithia,Adv.

for

Mr. Prashant Bhushan,Adv.

For Respondent(s)

Mr. Ashok Bhan,Adv.

Mrs. Kiran Bhardwaj,Adv.

Mr. D.S. Mahra,Adv.

for

Mr. B. Krishna Prasad,Adv.

UPON hearing counsel the Court made the following

O R D E R

After hearing learned counsel for the parties for some

time, the Court reserved its judgment.

Written submissions to be filed within three days.

(A.S. BISHT)

COURT MASTER

(PUSHAP LATA BHARDWAJ)

COURT MASTER